

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2021

CAUSE LIST

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA) No. 42/BB/2020	For hearing	Sec 230-232 of CA 2013	M/s Eurofins Advinus Limited and Ors	Udayshankar R M, Advocate	ROC, RD report received	Hemanth R Rao for ROC, Ganesh R Ghale for IT

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Due to some unavoidable circumstances, there will be no court sitting on 28.08.2021.

Therefore, the CP (CAA) No. 42/BB/2020 is adjourned to **11.09.2021**.


BY ORDER
(COURT OFFICER)